

NATIONAL COMPANY LAW TRIBUNAL  
COURT-I, MUMBAI BENCH

Item 48

**MA 3007/2019 IA 356/2020 IA 2471/2020 IA 924/2021 IA 1296/2021  
IA 2853/2021 IA 95/2022 IN C.P.(IB)3962/MB/2018**

CORAM:

SH. SHYAM BABU GAUTAM  
HON'BLE MEMBER (T)

JUSTICE P.N. DESHMUKH (Retd.)  
HON'BLE MEMBER (J)

ORDER SHEET OF THE HEARING ON **23.09.2022**

NAME OF THE PARTIES:       **Bank Of Baroda**  
  **V/s**  
  **Chamber Constructions Pvt Ltd**

*Appearance (via video-conference):*

For the Applicant

IN IA 2471/2020,

IA 1296/2021, IA 95/2022       : Adv. G Aniruth Purusothaman

For the Respondent

In IA 3007/2019

IA 356/2020   : Adv. G Aniruth Purusothaman

Section 60(5), 66(1), 7 of the IBC, 2016

---

**ORDER**

The Court convened through virtual hearing, however, the matter could not be heard due to paucity of time. List this matter on Board on 10.11.2022.

**Sd/-**

SHYAM BABU GAUTAM  
Member (Technical)

Jagdish

**Sd/-**

JUSTICE P.N. DESHMUKH  
Member (Judicial)